

*[English]***Citizenship to Migrated Persons from West Pakistan**

1584. SHRI MANGAT RAM SHARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government are considering to grant citizenship to the persons who migrated from West Pakistan in J&K State;

(b) if so, the number of persons identified for the purpose so far; and

(c) whether the Government have any proposal for grant of Rs. One lakh to each family for settlement as recommended by the State Government of J&K ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c) The Information is being collected and will be laid down on the Table of the House.

Fishermen of Tamil Nadu

1585. SHRI N. DENNIS : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the plight of Fishermen particularly on the Sea Coast of Tamil Nadu has been examined by the Government recently;

(b) if so, the details thereof; and

(c) the action taken or proposed to be taken to protect their interests ?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) to (c) To improve the socio-economic plight of fishermen in the coastal areas including Tamil Nadu Coast, the Department of Agriculture and Cooperation is implementing the following Centrally Sponsored Schemes besides the schemes of the concerned State Governments —

- (i) Development of Coastal marine fisheries comprising the components, viz. (i) Motorisation of Traditional Craft, (ii) Introduction of Intermediate Craft, and (iii) Introduction of Plywood Craft.
- (ii) Reimbursement of Central Excise Duty on HSD Oil supplied to mechanised fishing vessels below 20 metre length.
- (iii) Enforcement of Marine Fishing Regulation Act and Introduction of Artificial Reefs and Sea Farming Project.
- (iv) Scheme for development of Fishery Harbours (major and minor ports) and Fish Landing Centres.
- (v) Development of model fishermen villages, group insurance and savings-cum-relief under the scheme on 'National Welfare of Fishermen'.

Research Institutes

1586. SHRI GULAM RASOOL KAR:
SHRI K.P. SINGH DEO:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Indian Council of Agricultural Research has any plan to expand the research institutions during the Ninth Five Year Plan;

(b) if so, the details thereof;

(c) whether ICAR has also proposed to open new research institutes in the said plan period; and

(d) if so, the places identified for locating the new institutes ?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) to (c) Sir, the Indian Council of Agricultural Research is proposing need based strengthening of ongoing research institutions and few new institutions during IX Plan. Institutions proposed for integration/upgradation and new ones are given in the Statement enclosed.

(d) The location of the proposed new institutes would be identified when their IX Plan proposals are formulated.

Statement*Indian Council of Agricultural Research***I. Proposed Strengthening of Ongoing Institutions during IX Plan****IA. Institutions Proposed to be Integrated**

- * Barley Network—with Directorate of Wheat Research, Karnal
- * AICRP Under Utilised & Under Exploited Plants with National Bureau of Plant Genetic Resources
- * Sugarbeet Network Project—with Indian Institute of Sugarcane Research
- * AICRP Tobacco—with Central Tobacco Research Institute
- * AICRP on Arid Legumes—with Indian Institute of Pulses Research
- * AICRP Horticulture Crops and AICRP PHT of Fruit & Vegetables—with AICRP Post Harvest Technology
- * AICRP Mushroom—with NRC Mushroom
- * AICRP Cashew—with NRC Cashew
- * AICRP Medicinal & Aromatic Plant—with NRC Medicinal & Aromatic Plants
- * AICRP Weed Control—with NRC Weed Science